

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 14489/2021

(Arising out of impugned judgment and order dated 27-08-2021 in SAD No. 246/2021 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

ANJALI SINGH & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(IA No. 12610/2022 - APPLICATION FOR PERMISSION  
IA No. 143359/2021 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 117356/2021 - EXEMPTION FROM FILING O.T.  
IA No. 30239/2023 - EXEMPTION FROM FILING O.T.  
IA No. 11192/2022 - EXEMPTION FROM FILING O.T.  
IA No. 143360/2021 - EXEMPTION FROM FILING O.T.  
IA No. 119174/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES  
IA No. 117358/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES  
IA No. 76691/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES  
IA No. 30236/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES  
IA No. 117355/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 14675/2021 (XI)  
(IA No. 12598/2022 - APPLICATION FOR PERMISSION  
IA No. 117914/2021 - DELETING THE NAME OF PETITIONER/RESPONDENT  
IA No. 117915/2021 - EXEMPTION FROM FILING O.T.  
IA No. 30850/2023 - EXEMPTION FROM FILING O.T.  
IA No. 11267/2022 - EXEMPTION FROM FILING O.T.  
IA No. 117913/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 30846/2023 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 119169/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES  
IA No. 117916/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 15581/2021 (XI)  
(IA No. 118769/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
JUDGMENT  
IA No. 118770/2021 - EXEMPTION FROM FILING O.T.)

IA No. 11226/2022 - EXEMPTION FROM FILING O.T.  
IA No. 8146/2022 - INTERVENTION/IMPLEADMENT  
IA No. 130067/2021 - INTERVENTION/IMPLEADMENT)

SLP(C) No. 16558/2021 (XI)  
(IA No. 7002/2022 - APPROPRIATE ORDERS/DIRECTIONS  
IA No. 125531/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 31117/2023 - EXEMPTION FROM FILING O.T.  
IA No. 11375/2022 - EXEMPTION FROM FILING O.T.  
IA No. 125553/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 125530/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 29941/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16002-16003/2021 (XI)  
(IA No. 11350/2022 - EXEMPTION FROM FILING O.T.  
IA No. 129412/2021 - EXEMPTION FROM FILING O.T.  
IA No. 129468/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 17019/2021 (XI)  
(IA No. 137723/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 137725/2021 - EXEMPTION FROM FILING O.T.  
IA No. 137722/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 137724/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 32296/2021 (XI)  
(IA No. 27417/2023 - APPLICATION FOR PERMISSION  
IA No. 3482/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
IA No. 3483/2022 - EXEMPTION FROM FILING O.T.  
IA No. 3485/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES  
IA No. 3479/2022 - PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Date : 22-07-2024 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY  
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Petitioner(s) Ms. Kaveeta Wadia, Sr. Adv.  
Ms. Malvika Kapila, AOR  
Ms. Nidhi Mohan Parashar, Adv.  
Ms. Tanwangi Shukla, Adv.  
Ms. Harbani Shinh, Adv.  
  
Mr. Shail Kumar Dwivedi, AOR  
Mr. Sarvesh Singh, Adv.

Mrs. Vibha Dwivedi, Adv.

Ms. Nidhi Mohan Parashar, AOR

Mr. Kausar Raza Faridi, AOR

Ms. Kaveeta Wadia, Sr. Adv.

Ms. Astha Sharma, AOR

Ms. Anju Thomas, Adv.

Ms. Mantika Haryani, Adv.

Ms. Muskan Surana, Adv.

For Respondent(s) Ms. Garima Prasad, Sr. A.A.G.  
Mr. Pradeep Misra, AOR  
Mr. Daleep Dhyan, Adv.  
Mr. Suraj Singh, Adv.  
Mr. Ajay Kumar Prajapati, Adv.  
Ms. Rachana Chakrawarti, Adv.  
Mr. Abhinav S. Aggarwal, Adv.  
Mr. Mayank Pandey, Adv.  
Mr. Gaurav Singh, Adv.  
Ms. Ayushi Singh, Adv.  
Mr. Virender Vashisht, Adv.  
Ms. Shweta Aggarwal, Adv.  
Ms. Virender Vashisht, Adv.

UPON hearing the counsel the Court made the following

#### O R D E R

Application for permission to file Special Leave Petition (in Diary No. 32296 of 2021) is granted.

Pleadings have been exchanged.

Leave granted.

Post for hearing in the first week of December, 2024.

(NITIN TALREJA)  
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)  
ASSISTANT REGISTRAR